

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) There is no discrimination as such against Indian seamen in the matter of food, wages, hours of work, by foreign employers since Indian seamen are

- (i) paid wages for service on both Indian and foreign ships, in accordance with the National Maritime Board (India) Agreement and the rates of pay for British seamen are not *suo-motu* applicable to them; nor is a comparison with those rates strictly tenable; and
- (ii) they are supplied with provisions in accordance with the scale laid down in the Indian articles of agreement.

(b) Except that the Scindia Steam Navigation Co. have a Scheme of bonus for Home Trade Seamen in their permanent employ, there is no Bonus scheme applicable to Indian seamen.

(c) The hours of work for Indian seamen are as prescribed by the National Maritime Board, India whereas the hours of work for British seamen which are more favourable, are as covered by the Maritime Board agreement in U.K. They compare as follows:—

British Seamen:

8 hours in 24 hrs. (Midnight to Midnight) Monday to Friday.

4 hours on Saturday before 12 noon.

Indian Seamen:

(i) **Deck & Engine Room Crew**

Watchkeepers—

53 hours per week.

Day workers—

47 hours per week.

(ii) **Saloon Crew**

Cargo vessels—

56 hours per week.

Passenger ships

59½ hours per week.

Australian method of Wheat Production

*1167. { Shri Yashpal Singh:
Shri Bhagwat Jha Azad:
Shri Priya Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether he visited Australia in April, 1965 to study the production methods of wheat in that country;

(b) if so, the impression formed by him; and

(c) whether some techniques are proposed to be applied in India?

The Minister of Food and Agriculture (Shri C. Subramanian): (a) to (c). I visited Australia at the Invitation of the Government of the Commonwealth of Australia. I met with leading personalities in Government and visited *inter alia*, some of their farms and their storage and processing installations. The purpose of the visit was not to study their method of production of wheat. But, the Government of Australia have already shown their willingness to share with us and are sharing their technical experience in the fields of agriculture, animal husbandry etc. These technical exchanges will continue.

Jute Cultivation

2976. **Shri Himatsingka:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any package programme for jute cultivation; and

(b) if so, the progress made in this connection?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) Yes. This programme has been sanctioned for five selected districts, three in West Bengal and two in Bihar.

(b) The concerned State Governments are taking necessary steps to

implement the programme from the current jute sowing season.

उत्तर प्रदेश में अपाहिज व्यक्तियों की शिक्षा

2977. श्री सरजू पाण्डेय : क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अंधे, लंगड़े और बहरे व्यक्तियों की शिक्षा के लिए 1964-65 में केन्द्र ने उत्तर प्रदेश को कितनी धनराशि आवंटित की; और

(ख) उन की शिक्षा के लिए इस समय कितने स्कूल किन-किन स्थानों पर चलाये जा रहे हैं ?

सामाजिक सुरक्षा विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) 1964-65 में समान्य शिक्षा के लिए 4,35,44,000 रुपयों की रकम उत्तर प्रदेश को दी गई थी। इस रकम में अन्धों, बहरों तथा लंगड़ों की शिक्षा के लिए भी पूंजी शामिल थी।

(ख) सूचना इस प्रकार है :—

वर्ग	संस्थाओं की संख्या	संस्था स्थान
1	2	3
1. अन्धे	15	1. मनीपुर 2. कानपुर (2) 3. देहरादून (3) 4. इलाहाबाद 5. वाराणसी (2) 6. सीतापुर 7. झलीगढ़ 8. लखनऊ 9. बिजनौर 10. टेहरी गढ़वाल 11. गोरखपुर

1	2	3
2. बहरे	15	1. इलाहाबाद 2. लखनऊ (2) 3. पीलीभीत 4. सहारनपुर 5. वाराणसी 6. शाहजहानपुर 7. बरेली 8. भागरा 9. गोरखपुर 10. कानपुर (2) 11. झांसी 12. मेरठ 13. देहरादून

3. विकलांग 1 रामपुर

अम्बर चर्खे

2978. श्री सरजू पाण्डेय : क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) 1964-65 में कुल कितने अम्बर चर्खे उत्तर प्रदेश को दिये गये;

(ख) उन में से कितने वास्तव में प्रयोग में लाये गये; और

(ग) उक्त अवधि में कितना सूत काता गया ?

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) :

(क) 3903
(ख) 3853
(ग) 57,491 किलो-ग्रां

{ अप्रैल से दिसम्बर, 1964 तक